

GOVERNMENT OF JAMMU & KASHMIR
Revenue Department
Civil Secretariat, J&K, Jammu/Srinagar

Notification

Srinagar, the 22nd of June, 2022

S.O. 306 In exercise of the powers conferred by clause (c) of section 33 of Jammu and Kashmir Land Revenue Act, Svt. 1996, the Government hereby direct that the following amendments shall be made in the Jammu and Kashmir Abadideh Survey and Record Operation Regulations, 2022; namely:-

1. After sub rule (4) of rule 17, the following shall be added as sub rule (5); namely :-

“(5) The Abadideh Map-2 shall be considered as final Abadideh Map-3, if the map is finalized with the consent of all the concerned property owners”

2. Form 13 shall be substituted by the form annexed to this notification.

By order of the Government of Jammu and Kashmir.

Sd/-

(Vijay Kumar Bidhuri) IAS

Commissioner / Secretary to the Government

Dated: 06-2022

NO: Rev/Genl/287/2021(104326)

Copy to the:-

1. Ld. Advocate General, J&K High Court, Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. All Commissioners/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Joint Secretary (JKL) Ministry of Home Affairs, GOI.
10. Divisional Commissioner Kashmir/Jammu
11. Commissioner, Survey & Land Records, J&K.
12. Secretary to the Government Department of Law Justice and PA.
13. Custodian General, J&K.
14. Inspector General of Registration, J&K.
15. Director Information, J&K.
16. All Heads of the Departments/Managing Directors.
17. Director, Archives, Archaeology and Museums, J&K.
18. General Manager, Government Press, Jammu/Srinagar with the request to publish in the government Gazette.
19. OSD to Hon'ble Advisor(B).
20. Private Secretary to Chief Secretary J&K.
21. Pvt. Secretary to the Commissioner/Secretary to the Government Revenue Deptt.
22. Incharge Website.

(Surjeet Singh) 22/06/2022

Under Secretary to the Government